ITEM NO.1 COURT NO.2 SECTION II-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 691/2023

(Arising out of impugned final judgment and order dated 10-01-2023 in BA No. 12350/2022 passed by the High Court of Jharkhand at Ranchi)

PREM PRAKASH Petitioner(s)

VERSUS

UNION OF INDIA Respondent(s)

(IA No. 23818/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 10051/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 69781/2024 - EXEMPTION FROM FILING O.T.

IA No. 9878/2024 - EXEMPTION FROM FILING O.T.

IA No. 14114/2023 - EXEMPTION FROM FILING O.T.

IA No. 203611/2023 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 71997/2023 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 14113/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 16-07-2024 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Siddharth Aggarwal, Sr. Adv.

Mr. Indrajit Sinha, Adv.

Ms. Anusuya Sadhu Sinha, Adv.

Ms. Sowjhanya Shankaran, Adv.

Ms. Sneh Singh, Adv.

Mr. Harsh Yadav, Adv.

Mr. Devesh Mohan, Adv.

Mr. Kushal Dube, Adv.

Mr. Pai Amit, AOR

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR

Mr. Zoheb Hussain, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Sairica Raju, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Vivek Gurnani, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following O R D E R

Learned counsel appearing for the respondent states that 27 witnesses have been examined and the trial in the prosecution complaint filed by the Directorate of Enforcement is likely to conclude within two months.

Learned Senior Advocate appearing for the petitioner, Prem Prakash, submits that in view of Section 44 of the Prevention of Money Laundering Act, 2002, the decision will take time.

Be that as it may, we would like to have an additional reply from the respondent to the facts alleged in the affidavit filed on 04.12.2023.

The petitioner, Prem Prakash, may also file a copy of the report, in which the said allegations have been dealt with.

Re-list in the week commencing 30.09.2024.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN) ASSISTANT REGISTRAR